

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In pursuance to Minutes of the Meeting dated 02.11.2018 of Hon'ble High Court of Delhi and in partial modification to this office order No. 1223/38304-38474/F.1(3)/Gaz/18 dated 30.05.2018, Administrative Civil Judge (Central) (Mobile No.9650696117) Tis Hazari Courts, Delhi is hereby appointed as Grievance Redressal Officer under Section 23 of the Rights of Persons with Disabilities Act, 2016, in place of Ms. Chetna Singh, ACMM (Central), with immediate effect.

However, the correspondence with the High Court of Delhi will be done only through the undersigned.


(TALWANT SINGH)

District & Sessions Judge (HQs)

Delhi

Dated _____

No. 2561/73667-73817 /F.1(3)/Gaz/18

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, All Court Complexes, Delhi/New Delhi.
3. Ms. Kamini Lau, Spl. Judge (PC Act) (CBI) (Central)/Chairperson, Grievances Redressal Committee.
4. The Officers concerned.
5. Sh. T.D. Dhariyal, State Commissioner for Persons with Disabilities, NCT of Delhi, 25-D, Mata Sundari Road, Near Guru Nanak Eye Centre, New Delhi-2.
6. All the Judicial Officers of Central District, THC, Delhi to bring this order to the notice of the staff with disabilities posted under their control.
7. The Sr.AO(J)/AO(J), Admn. Branch (I,II,&III) (Central) with the direction to pursue the matter.
8. The Sr.AO(J)/AO(J)/Branch Incharge, all the branches (Central), THC, Delhi to bring this order to the notice of the staff with disabilities posted under their control
The P.S. to the undersigned.
9. The Website Committee, Tis Hazari Courts, Delhi to display contact details of Grievance Redressal officers on the website of the District Court.

24 NOV 2018


District & Sessions Judge (HQs)

Delhi /